

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C, P.No. 838/2011

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company	Dr. Pramod Kanoi & Ors.-Vs-Anudarsh Properties (P) Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RETOBROTO KUMAR MITRA - Advocate
2. ARUPNATH BHATTACHARYA - 1
3. AIMON ABDULLA - "
4. A.L CHATTERJEE - "
5. S Das - "

P. T. O.

A. L. Chatterjee
31.1.18

1. Mr. Souvik Mitra, Adv.
2. Mr. K. N. Jana, Adv.

For the Respondent
No. 2 & 3
[Signature]
31/1/2018

- 1) ~~Souvik~~ Patraneko Banerjee Sr. Adv.
- 2) Deep Nath Roychowdhury, Adv.
- 3) Prosenjit Roy, Adv.

For the Respondent No. 4 & 5
Prosenjit Roy
Adv.
31/01/2018

1. A. P. Gomes Adv for R G

A. P. Gomes
31/1/2018

P. T. O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.
2 to 6 is present.

Written submissions as directed is not filed.

List it on 15/03/2018.

sd

(Jinan K.R.)
Member (J)